**BENCH-I** 

## NATIONAL COMPANY LAW TRIBUNAL **KOLKATA BENCH KOLKATA**

C.P No.60/2013

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11th October 2017, 10.30 A.M.

Name	of the Company	Parmeshwar Das Agarw -Versus- Singhal Enterprises Pvt.		
Under Section		397/398		
SI. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)		Appearing on behalf of	Signature with date

1. Mr D.N. Shorma, Mdv Jer Pet to one 1. S.M. Guptes, FCS 2. Urmila Chaleranors, Advocate Respondent no. 2 to 4

11/10/17

## ORDER

Ld. Counsel for the petitioners and the respondent nos. 2 to 4 are present.

Ld. Counsel for both the parties made a joint statement that mediation process is pending before the Hon'ble Justice Mr. Probir Kr. Samanta (Retd.).

Keeping in view of the submissions of the parties the case is adjourned to 05/12/2017.

List on 05/12/2017.

Sd

(Jinan K.R.)

Member (J)

(Vijai Pratap Singh)

Member (J)